

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 18<sup>th</sup> November, 2015**

**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE PROF. A.R.YOUSUF EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 59/2015(CZ)	Ramesh Singh Tomar Vs. Surendra Singh Bhadoria & 5Ors.	Mr. Ramesh Singh Tomar, Applicant	
2.	Appeal No. 50/2015(CZ) (M.A.No.681/15) (M.A.No.682/15) (M.A.No.683/15)	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. Smt. Anita Manoj Agarwal, Adv.	
3.	Original Application No. 314/2014(THC)	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sajid Ali Adv. Mr. Krishna Mohan Gupta Adv. Mr. Sachin K. Verma Adv. Mr. Ram Narayan Mishra Adv. Mr. Pulkit Godha, Adv.	
4.	(M.A.No.742/15) Appeal No. 48/2015(CZ) (M.A.No.576/15)	Maa Tripura Minerals, Gwalior Vs. Chairman, MP State Level Environment IMPACT Assessment Authority (MPSEIAA) & 4 Ors.	Mr. Shivendu Joshi, Adv. Mr. Sambhav Soghani, Adv. Mr. Alkesh Agrawal, Adv.	
<b>FOR COMPLIANCE</b>				
5.	Original Application No. 264/2014 (THC)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	Mr. Siddharth Singh, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)